THE GAUHATI HIGH COURT AT GUWAHATI (THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

No.HC.XI-11/2015/02/RC dated 08.01.2016

In partial modification of this Registry's earlier Notifications No. HC.XI-11/2015/282/RC and No. HC.XI-11/2015/283/RC dated 02.11.2015, the Hon'ble Gauhati High Court has been pleased to declare **12.01.2016** as a Court Working Day and in lieu thereof, **16.01.2016** as a Holiday, on account of Magh Bihu, in respect of the Subordinate Civil and Criminal Courts of Assam.

By Order, Sd/-B.K. Chetri REGISTRAR (JUDICIAL)

Memo No.HC.XI-11/2015/03-20/RC dated 08.01.2016

- 1. The Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
- 2. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
- The District & Sessions Judge, Kamrup (Metro)/ Kamrup, Amingaon/ Nalbari/Bongaigaon/ Goalpara/ Dhubri/ Kokrajhar/Hailakandi/ Karimganj/ Cachar, Silchar/ Morigaon/Nagaon/ Golaghat/ Tinsukia/ Dibrugarh/ Sivasagar/Jorhat/ Lakhimpur, North Lakhimpur/ Dhemaji/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Barpeta/ Udalguri/ Chirang, Kajalgaon.
- 4. The Special Judge, CBI Court, Guwahati.
- 5. The Member Secretary, Assam State Legal Services Authority, Guwahati,
- The Principal Judge, Family Court, No. 1 / 2, Kamrup, Guwahati / Barpeta / Cachar, Silchar
- 7. The Presiding Officer, Labour Court, Kamrup, Guwahati/ Dibrugarh.
- 8. The Presiding Officer, Industrial Tribunal, Kamrup, Guwahati / Cachar, Silchar/ Dibrugarh.
- 9. The P.O. STAT & Member MACT No. 1, Kamrup, Guwahati.
- 10. The Special Judge, Assam, Guwahati.
- The Member MACT No. 2 & 3, Kamrup, Guwahati / Naibari / Barpeta / Nagaon / Dhubri / Cachar, Silchar / Goalpara.
- 12. The Special Judge, Addl. CBI Court No. 1 / 2 /3, Assam, Guwahati.
- 13. The Chief Judicial Magistrate, Kamrup (Metro)/ Kamrup, Amingaon/ Nalbari/Bongaigaon/ Goalpara/ Dhubri/ Kokrajhar/Hailakandi/ Karimganj/ Cachar, Silchar/ Morigaon/Nagaon/ Golaghat/ Tinsukia/ Dibrugarh/ Sivasagar/Jorhat/ Lakhimpur, North Lakhimpur/ Dhemaji/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Barpeta/ Udalguri/ Chirang, Kajalgaon.
- The Counsellor, Family Court No. 1, Kamrup, Guwahati / Barpeta / Cachar, Silchar.
- 16. The Systems Analyst, Gauhati High Court, Guwahati. (He is requested to upload this notification in the High Court website.)

17. The P.S. to the Registrar (Judicial), Gauhati High Court, Guwahati

REGISTRAŘ (JUDICIAL)